

(b) Yes, Sir. The following were the members of the Selection Committee:—

1. Prof. S. Nural Hasan (Chairman)
(Chairman, Council of IITs)
2. Shri A.N. Haksar Member
(Chairman, Board of Governors
of IIT concerned)
3. Dr. George Jacob
(Chairman University Grant
Commission).
4. Shri M. S. Pathak
(one expert member nominated
by Chairman of the Council of
IIT)
5. Prof. M. G. K. Menon } They were
Shri N. C. Sharma } Present by
Shri Krishnamurthy } Special
invitation

(c) and (d). The Chairman of the Council of IITs. approved on behalf of the Council with the prior approval of the Visitor the appointment of a person unanimously selected by the Selection Committee, on contract basis for a period of five years as Director I.I.T., Karagpur.

12.21 hrs.

MR SPEAKER: Now, Papers to be laid on the Table.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given notice of an adjournment motion on the floods.

MR. SPEAKER: I do not allow it because we have already decided to fix some time for a discussion on it.

SHRI JYOTIRMOY BOSU: Five or six States are involved. I want you to consider this issue.

MR. SPEAKER: I myself quite realise that this is a very urgent discussion. The BAC has agreed to take up this matter of floods. The more it is

delayed, the more floods are coming. I think we will find some time for it at the earliest.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Tomorrow the BAC will meet and fix up some time.

12.22 hrs.

PAPERS LAID ON THE TABLE

Slum Areas (Improvement and Clearance) Amdt Rules, 1974

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): I beg to lay on the Table a copy of the Slum Areas (Improvement and Clearance) Amendment Rules, 1974 (Hindi and English version) published in Notification No. S.O. 1863 in Gazette of India dated the 27th July, 1974, under sub-section (3) of section 40 of the Slum Areas (Improvement and Clearance) Act, 1956. [Placed in Library. See No. LT-8159/74].

Notification under Central Excise Rules, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of Notification No. G.S.R. 817 (Hindi and English versions) published in Gazette of India dated the 3rd August, 1974, issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-8160/74].

Reviews and Annual Reports of National Seeds Corporation and State Farms Corporation of India for 1972-73 and Fertiliser (Control) (2nd Amdt. Order, 1974)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE